

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32456/2024 BLAPL/10987/2024	AMIT NAIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BRAHMANITARANG /135 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000108/2020
2	D-BLAPL/32492/2024 BLAPL/10988/2024	ANGADA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SARANGADA /57 /2023 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000003/2024
3	D-BLAPL/32493/2024 BLAPL/10989/2024	SATIA KISAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /4 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000078/2024
4	D-BLAPL/32498/2024 BLAPL/10990/2024	JAKIR HOSSAIN MALLICK VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000029/2024
5	D-BLAPL/32502/2024 BLAPL/10991/2024	BISWANATH KHILLA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	ORKEL /81 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000066/2022
6	D-BLAPL/32629/2024 BLAPL/10992/2024	SANKARSAN DALEI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /388 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000379/2024
7	D-BLAPL/32303/2024 BLAPL/10993/2024	BUDSURA @ TARANI AMATYA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TIKABALI /107 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000344/2024
8	D-BLAPL/32624/2024 BLAPL/10994/2024	SANTOSH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /173 /2024 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000507/2024
9	D-BLAPL/32443/2024 BLAPL/10995/2024	HITESH KUMAR JANI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /141 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2024
10	D-BLAPL/32623/2024 BLAPL/10996/2024	SANTOSH DALAI @ SANTOSH KUMAR DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /138 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000097/2023
11	D-BLAPL/32632/2024 BLAPL/10997/2024	THUPUL HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May 2(B)CC/0000022/2024

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12	D-BLAPL/32608/2024 BLAPL/10998/2024	AKASH SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /231 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khorurda) TR/0000094/2024
13	D-BLAPL/32604/2024 BLAPL/10999/2024	BOITA DAS VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	BARI RAMACHANDRAPUR /302 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000068/2023
14	D-BLAPL/32639/2024 BLAPL/11000/2024	SUBASH BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /289 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000053/2022
15	D-BLAPL/32602/2024 BLAPL/11001/2024	PRASANNA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /221 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khorurda) TR/0000128/2023
16	D-BLAPL/32654/2024 BLAPL/11002/2024	ARUN MAJHI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JAIPATNA /145 /2024 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000060/2024
17	D-BLAPL/32550/2024 BLAPL/11003/2024	BIRANCHI MAHANANDIA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAPUR GR/0000844/2024
18	D-BLAPL/32552/2024 BLAPL/11004/2024	RAHUL SUNA @ ROHIT VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000078/2022
19	D-BLAPL/30239/2024 BLAPL/11005/2024	BAPI BERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /94 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001481/2024
20	D-BLAPL/32563/2024 BLAPL/11006/2024	JOHAN JATIN SUNA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAPUR GR/0000844/2024
21	D-BLAPL/31149/2024 BLAPL/11007/2024	GUARA CHARAN RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000076/2024
22	D-BLAPL/32097/2024 BLAPL/11008/2024	MD. MAKRAM @ FAIZAN VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /156 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000116/2024
23	D-BLAPL/32171/2024	KUNAL PARAMANIK	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /90 /2024

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	BLAPL/11009/2024	VS STATE OF ODISHA	VS	A.D.J.,NAWARANGPUR(Nabarangapur ) TR/0000037/2024
24	D-BLAPL/32794/2024 BLAPL/11010/2024	SK.RIYAJUDDIN @ RIYAZUDDIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHADRAK TOWN /387 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001700/2024
25	D-BLAPL/32212/2024 BLAPL/11011/2024	SANJAYA MAHAPATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	BHANJANAGAR /887 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001364/2024
26	D-BLAPL/32489/2024 BLAPL/11012/2024	BASUDEV BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CYBER CRIME AND E.O, BALASORE /387 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000662/2024
27	D-BLAPL/32600/2024 BLAPL/11013/2024	RAHUL BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
28	D-BLAPL/32594/2024 BLAPL/11014/2024	SURESH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /78 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000027/2019
29	D-BLAPL/32584/2024 BLAPL/11015/2024	GAJENDRA GADABA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /67 /2022 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000080/2022
30	D-BLAPL/32761/2024 BLAPL/11016/2024	MITHUN BISWAS VS STATE OF ODISHA	BASUDEV PUJARI VS	MALKANGIRI /188 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2022
31	D-BLAPL/32576/2024 BLAPL/11017/2024	PRAGYAN PRASANNA JENA @ RANJAN JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001769/2024
32	D-BLAPL/31115/2024 BLAPL/11018/2024	SHAHENAZBI PATHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000102/2024
33	D-BLAPL/30433/2024 BLAPL/11019/2024	RAGHU BISWAL @ RAGHU VS STATE OF ODISHA	SONALI ROUT VS	MANCHESWAR P.S. /539 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001584/2023
34	D-BLAPL/31614/2024 BLAPL/11020/2024	GUDDU SA VS	DIPTI RANJAN BHOKTA VS	BANHARPALI /243 /2022 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda)

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35	D-BLAPL/32544/2024 BLAPL/11021/2024	STATE OF ODISHA ANANDA KHILA @ BUJI VS	ASIT KUMAR JENA VS	CT/0000006/2023 MOTU /106 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/32542/2024 BLAPL/11022/2024	STATE OF ODISHA RAJU MADKAMI VS	ASIT KUMAR JENA VS	Spl/0000160/2023 ORKEL /289 /2024 J.M.F.C., KUDUMULUGUMMA(Malkangiri)
37	D-BLAPL/31621/2024 BLAPL/11023/2024	STATE OF ODISHA MANGALA JANI VS	KOUSIK ANANDA GURU VS	GR/0000353/2024 PATTAPUR (DIGAPAHANDI) /230 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE
38	D-BLAPL/32537/2024 BLAPL/11024/2024	STATE OF ODISHA SUBASH SAGAR VS	TUKUNA KUMAR MISHRA VS	Spl/0000058/2022 JHARIGAM /107 /2024 J.M.F.C., JHARIGAON(Nabarangapur )
39	D-BLAPL/32887/2024 BLAPL/11025/2024	STATE OF ODISHA PINTU NAIK VS	PRASANNA KUMAR NEGI VS	GR/0000104/2024 BOLANGIR SADAR /327 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(DIGAPAHANDI)
40	D-BLAPL/32529/2024 BLAPL/11026/2024	STATE OF ODISHA BEAUTY SRIBASTAV VS	LAXMINARAYAN PATEL VS	GR/0001604/2024 BANHARPALI /152 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARIGAM
41	D-BLAPL/32932/2024 BLAPL/11027/2024	STATE OF ODISHA SUMANT DIGAL VS	SURYAKANTA DWIBEDI VS	CT/0001981/2024 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamara)
42	D-BLAPL/33026/2024 BLAPL/11028/2024	STATE OF ODISHA TOFAN BEHERA @ KRUSHNA CHANDRA BEHERA VS	JATINDRA KUMAR NAYAK VS	2(A)CC/0000045/2024 BALUGAON P.S. /190 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA
43	D-BLAPL/32930/2024 BLAPL/11029/2024	STATE OF ODISHA JATI PRADHAN VS	SURYAKANTA DWIBEDI VS	GR/0000419/2024 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamara)
44	D-BLAPL/32671/2024 BLAPL/11030/2024	STATE OF ODISHA SOUMYA RANJAN SWAIN VS	KULDEEP MOHANTY VS	2(A)CC/0000044/2024 BARGARH /487 /2024 S.D.J.M.,BARGARH(Bargarh )
45	D-BLAPL/32842/2024 BLAPL/11031/2024	STATE OF ODISHA ABHISEK BHOI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CT/0001359/2024 AIR FIELD P.S. /29 /2024 ASST.SSESSIONS JUDGE,STC,BHUBANESHWAR

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46	D-BLAPL/29684/2024 BLAPL/11032/2024	BINOD SAHU VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	SASON /95 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000014/2024
47	D-BLAPL/32196/2024 BLAPL/11033/2024	OMKAR MUDULI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NEMALO /219 /2022 A.D.J. SALIPUR(Cuttack) ST/0000046/2023
48	D-BLAPL/32245/2024 BLAPL/11034/2024	AKSHAD SHARAD GOSAVI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000041/2024
49	D-BLAPL/32306/2024 BLAPL/11035/2024	BABU@MAHADIP SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
50	D-BLAPL/32792/2024 BLAPL/11036/2024	GANESH PELNAL @ PELMAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /165 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000053/2023
51	D-BLAPL/31854/2024 BLAPL/11037/2024	SATYAJEET @ SATYAJIT HARPAL @ NAJJU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000013/2024
52	D-BLAPL/32684/2024 BLAPL/11038/2024	NAVEEN @ NAVEEN KUMAR JANGIR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001465/2024
53	D-BLAPL/32490/2024 BLAPL/11039/2024	ANKIT PANDIT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000046/2024
54	D-BLAPL/32593/2024 BLAPL/11040/2024	ARUN BASTIYA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BELLAGAON /103 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000780/2024
55	D-BLAPL/32688/2024 BLAPL/11041/2024	SAHITYA BEHERA @KANHA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000024/2024
56	D-BLAPL/32683/2024 BLAPL/11042/2024	KUSHA MUNDA @ RUNDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /170 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000390/2024
57	D-BLAPL/32028/2024	BIPIN BEHERA	TARA PRASAD MOHAPATRA	KUMBHARAPARA /63 /2024

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	BLAPL/11043/2024	VS STATE OF ODISHA	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000023/2024
58	D-BLAPL/32495/2024 BLAPL/11044/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /760 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000939/2023
59	D-BLAPL/32360/2024 BLAPL/11045/2024	PRAMOD SINGH VS STATE OF ODISHA	ANAND JENA VS	RAJGANGPUR /272 /2024 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) GR/0000485/2024
60	D-BLAPL/32677/2024 BLAPL/11046/2024	PRAVAT KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /29 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000199/2024
61	D-BLAPL/32667/2024 BLAPL/11047/2024	AGADHU @ SATYA NARAYAN SENAPATI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /284 /2018 J.M.F.C.,PIPILI(Puri) GR/0000592/2018
62	D-BLAPL/32516/2024 BLAPL/11048/2024	SURAJ PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /408 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0001253/2023
63	D-BLAPL/32695/2024 BLAPL/11049/2024	SALPU SIRIKA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	NARAYANPATNA /100 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000407/2024
64	D-BLAPL/32408/2024 BLAPL/11050/2024	P.MADHAB VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	ANANDAPUR /28 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Anandpur) GR/0000028/2024
65	D-BLAPL/32526/2024 BLAPL/11051/2024	TAPAN KUMAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /963 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Bhanjanagar) GR/0001482/2024
66	D-BLAPL/32412/2024 BLAPL/11052/2024	M.ASHOK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SOSO /196 /2023 J.M.F.C, HATADIHI(Kendujhar) GR/0000512/2023
67	D-CMAPL/44752/2024 CMAPL/383/2024	PALAU MAJHI VS DIRECTOR OF CONSOLIDATION, BOARD OF REVENUE, CUTTACK,	ABINASH ROUTRAY VS	// ()
68	D-CMAPL/46140/2024 CMAPL/384/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD,CUTTACK VS	ADV. VS	// ()

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69	D-CMP/45485/2024 CMP/1247/2024	CHANDRAKANTA NAYAK MOHANLAL AGARWAL VS ARDHENDU SEKHAR RATHA	SOUMYA MISHRA VS	// // CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000018/2005
70	D-CMP/45755/2024 CMP/1248/2024	DHAMALI PATEL VS THE PLANT MANAGER, LPG BOTTLING PLANT, JHARSUGUDA	BIRAJA PRASANNA DAS VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsug CS/0000048/2012
71	D-CMP/45488/2024 CMP/1249/2024	KUBER RANA VS MUKETSHWAR DASH	SOUMYA MISHRA VS	// A.D.J.,PADAMPUR(Bargarh ) Fao/0000002/2024
72	D-CMP/42775/2024 CMP/1250/2024	DILIP KUMAR PAL VS SONALI NAYAK	MANOJ KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BANKI(Cuttack) IA/0000001/2024
73	D-CMP/45207/2024 CMP/1251/2024	PURUSOTTAM MALLIK VS ABHIRAM SAMANTARAY	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000077/2021
74	D-CONTC/44060/2024 CONTC/7555/2024	RAMA CHANDRA NAYAK VS DILLIP KUMAR BISWAL,C.D.M AND P.H.O,DHENKANAL	ADV. VS	// ()
75	D-CONTC/44063/2024 CONTC/7556/2024	DR.UPENDRA SAHOO VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// ()
76	D-CONTC/44064/2024 CONTC/7557/2024	SIBA PRASAD DASH VS DR.AUROBINDO BEHERA, I.A.S,	ADV. VS	// ()
77	D-CONTC/44749/2024 CONTC/7558/2024	M/S. BIRAJA CONSTRUCTION, JAJPUR VS DEORANJAN KUMAR SINGH,COMMNR. CUM SECY., REVENUE AND D.M DEPT.	ADV VS	// ()
78	D-CONTC/45236/2024 CONTC/7559/2024	DWOZASMINI PRADHAN VS SHALINI PANDIT, IAS	SIDDHARTHA PRASAD MISHRA VS	// ()
79	D-CONTC/45615/2024 CONTC/7560/2024	BIDYUTLATA ROUT VS SATYABRATA SAHU, IAS	ADV. VS	// ()

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80	D-CONTC/45625/2024 CONTC/7561/2024	PRAMOD KUMAR BARIK VS GAURAV SHIVAJI ISALWAR, COLLECTOR-CUM- C.E.O, ZILLA PARISHAD,BOLANGIR	ADV. VS	// 0
81	D-CONTC/45897/2024 CONTC/7562/2024	GUNABATI DEI VS RADHAKANTA CHHATRI, D.E.O,BARGARH	ADV. VS	// 0
82	D-CONTC/45920/2024 CONTC/7563/2024	DALIRANI SAHU VS DR.RADHAKANTA GADTIA, D.E.O,DEOGARH	ADV. VS	// 0
83	D-CONTC/43482/2024 CONTC/7564/2024	K.SATISH KUMAR SUBUDHI VS SATISH CHANDAR, IRS,	ADV VS	// 0
84	D-CONTC/46095/2024 CONTC/7565/2024	HEMANTA KUMAR PATNAIK VS SALINI PANDIT, IAS	ADV. VS	// 0
85	D-CONTC/42661/2024 CONTC/7566/2024	DR. BIPRA CHARAN MAHAKUDA VS ARABINDA AGARWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// 0
86	D-CONTC/43100/2024 CONTC/7567/2024	SUDARSHAN MOHANTY VS DEORANJAN KUMAR SINGH, I.A.S,	ADV. VS	// 0
87	D-CONTC/42646/2024 CONTC/7568/2024	TILU PATEL VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
88	D-CONTC/45489/2024 CONTC/7569/2024	PRABHAT KUMAR TRIPATHY VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0
89	D-CONTC/45762/2024 CONTC/7570/2024	MAHENDRA BAITHARU VS MADHUSUDAN DASH, COLLECTOR, NUAPADA	ADV. VS	// 0
90	D-CONTC/45865/2024 CONTC/7571/2024	SURUCHI AMANTA VS SATYABRATA SAHU, IAS	ADV VS	// 0
91	D-CONTC/45413/2024	SABITA BARIK	ADV	//

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	CONTC/7572/2024	VS YAMINI SARANGI,IAS	VS	() //
92	D-CONTC/46240/2024 CONTC/7573/2024	SASMITA PANDA VS S. ASWATHY, I.A.S,	ADV. VS	// () //
93	D-CONTC/46245/2024 CONTC/7574/2024	UDASINI NAYAK VS S. ASWATHY, I.A.S,	ADV. VS	// () //
94	D-CONTC/46466/2024 CONTC/7575/2024	BINAYAK PATTNAYAK VS BHARATI KHUNTIA	BIBEKANANDA BHUYAN VS	// () //
95	D-CONTC/46251/2024 CONTC/7576/2024	SHRADHANJALI MOHAPATRA VS S. ASWATHY, I.A.S,	ADV. VS	// () //
96	D-CRLA/31121/2024 CRLA/1088/2024	LAXMAN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KALINGA NAGAR /86 /2018 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000071/2018
97	D-CRLA/31193/2024 CRLA/1089/2024	AMULYA KRUSHNA DHARAI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 DISTRICT & SESSIONS JUDGE,SUNDER CRA/0000002/2022
98	D-CRLA/32751/2024 CRLA/1090/2024	MOTIRAM BHATRA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NABARANGAPUR TOWN /29 /2014 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000006/2020
99	D-CRLA/32989/2024 CRLA/1091/2024	BIBHISAN BEHERA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BALASORE VIGILANCE /65 /2017 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000020/2017
100	D-CRLA/32175/2024 CRLA/1092/2024	BAHANAPATI BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINJILI (ASKA) /141 /2022 A.D.J.,ASKA(Ganjam) ST/0000058/2022
101	D-CRLA/32054/2024 CRLA/1093/2024	DHANU NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	RAIKIA /30 /2021 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000016/2021
102	D-CRLLP/33043/2024 CRLLP/51/2024	STATE OF ODISHA VS	SANGRAM DAS, S.C.VIGLANCE VS	KORAPUT VIGILANCE /13 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput)

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103	D-CRLMA/31086/2024 CRLMA/186/2024	DIPTI RANI PANDA SAILABALA MISHRA VS STATE OF ODISHA	SANDEEP PARIDA VS	GR/0000013/2011 POLASARA PS /256 /2023 JMFC, POLSARA(Ganjam) GR/0000254/2023
104	D-CRLMA/31812/2024 CRLMA/187/2024	DURGA PRASANA MISHRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	EOW,BHUBANESWAR /3 /2018 ( ) //
105	D-CRLMA/32596/2024 CRLMA/188/2024	PABITRA SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /153 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0000234/2023
106	D-CRLMA/32598/2024 CRLMA/189/2024	BIPIN SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /153 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0000234/2023
107	D-CRLMC/32337/2024 CRLMC/4132/2024	BABULI SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	DASPALLA /70 /2015 C.J.M.,NAYAGARH(Nayagarh ) ST/0000020/2021
108	D-CRLMC/32343/2024 CRLMC/4133/2024	AJIT KUMAR ROUT @ JITU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	KHARABEL NAGAR P.S. /184 /2008 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000108/2010
109	D-CRLMC/32138/2024 CRLMC/4134/2024	BRAHMANANDA SETHI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /164 /2015 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000512/2015
110	D-CRLMC/30786/2024 CRLMC/4135/2024	ISHWAR @ ISWAR CHANDRA BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /126 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0005978/2022
111	D-CRLMC/32024/2024 CRLMC/4136/2024	PRAKASH KUMAR PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDABALI /165 /2021 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000065/2021
112	D-CRLMC/30467/2024 CRLMC/4137/2024	PINTU@BISWAJIT MOHANTY VS STATE OF ODISHA	ABINASH NAYAK VS	PURI SADAR /33 /2008 NYAYADHIKARI,PURI(Puri) GR/0000236/2008
113	D-CRLMC/32575/2024 CRLMC/4138/2024	PURNA CHANDRA PANDA VS UNION OF INDIA(ED)	BINI MISHRA VS	EOW,BHUBANESWAR /19 /2015 PRESIDING OFFICER,DESIGNATED COU CT/0000030/2015

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114	D-CRLMC/32198/2024 CRLMC/4139/2024	RAJALAXMI MOHANTY VS ANUP KUMAR DAS	PRASHANTA KUMAR NAYAK VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000485/2023
115	D-CRLMC/30324/2024 CRLMC/4140/2024	PRADEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	RASOL /46 /2014 S.D.J.M.,HINDOL(Dhenkanal) GR/0000138/2014
116	D-CRLMC/32228/2024 CRLMC/4141/2024	SAMANTA DIGAL @ SAMANT DIGAL VS STATE OF ODISHA	ABHAS MOHANTY VS	GOCHHAPADA /106 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000106/2023
117	D-CRLMC/31389/2024 CRLMC/4142/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /72 /2022 SPECIAL JUDGE(VIGILANCE),DHENKA CT/0000168/2022
118	D-CRLMC/32239/2024 CRLMC/4143/2024	KUNA DAS VS STATE OF ODISHA	RONALISHA PRADHAN VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000062/2022
119	D-CRLMC/31478/2024 CRLMC/4144/2024	ASHISH KUMAR ROUT VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	//0 J.M.F.C.,PIPILI(Puri) ICC/0000069/2023
120	D-CRLMC/32253/2024 CRLMC/4145/2024	ASISH KUMAAR MUKHI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	PURIGHAT /269 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) TR/0000461/2022
121	D-CRLMC/32262/2024 CRLMC/4146/2024	SANJAYA KUMAR BARIK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BHADRAK TOWN /101 /2017 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000730/2017
122	D-CRLMC/31604/2024 CRLMC/4147/2024	OM PRAKASH RAY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	//0 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000016/2021
123	D-CRLMC/32611/2024 CRLMC/4148/2024	AKSHAY MISHRA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	TIRTOL /337 /2024 JMFC TIRTOL(Jagatsinghapur ) GR/0000401/2024
124	D-CRLMC/31933/2024 CRLMC/4149/2024	BHAJI NAIK @ BHAJA KRUSHNA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /22 /2009 ADDL. DIST. AND SESSION JUDGE, OD ST/0000042/2024
125	D-CRLMC/31934/2024	ARUNA GURU @ ARUN KUMAR GURU	JUDHISTHIR SAHOO	ODAGAON /22 /2009

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	CRLMC/4150/2024	VS STATE OF ODISHA	VS	ADDL. DIST. AND SESSION JUDGE, OD ST/000042/2024
126	D-CRLMC/32178/2024 CRLMC/4151/2024	JYOTISANKARA SAHOO @ JYOTISANKARA SAHOO VS STATE OF ODISHA	DIPANKAR ACHARYA VS	TUMUSINGA /50 /2021 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000523/2021
127	D-CRLMP/29963/2024 CRLMP/1480/2024	K.KIRAN PATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	BALIAPANDA /22 /2021 ( //
128	D-CRLMP/31586/2024 CRLMP/1481/2024	DIPTI RANJAN MAHAPATRA VS STATE OF ODISHA	BHOJARAJ SETH VS	CHANDAPUR /115 /2024 ( //
129	D-CRLMP/31966/2024 CRLMP/1482/2024	BHAGYASHREE ROUSTRAY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	Maitri Vihar PS /221 /2024 ( //
130	D-CRLMP/31711/2024 CRLMP/1483/2024	CHINMAYA KUMAR MOHAPATRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ /0 ( //
131	D-CRLMP/32349/2024 CRLMP/1484/2024	BHAGIRATHI DAS VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /220 /2024 ( //
132	D-CRLMP/32388/2024 CRLMP/1485/2024	KAUSALYA DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/ /0 ( //
133	D-CRLREV/30711/2024 CRLREV/636/2024	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	SAMBALPUR TOWN /113 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001124/2020
134	D-CRLREV/32919/2024 CRLREV/637/2024	BIRANCHI NARAYAN SAHOO VS RAMESH CHANDRA SWAIN	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000025/2022
135	D-CRLREV/33017/2024 CRLREV/638/2024	B.JAGADISWAR RAO VS K.MAHESWAR RAO	TIRTH KUMAR SAHU VS	/ /0 DIST.& SESSIONS JUDGE,RAYAGADA(I CRA/0000004/2020
136	D-FAO/45868/2024 FAO/514/2024	SURESH KUMAR DASH VS	SURYAKANTA DASH VS	/ / PRESIDING OFFICER,DESIGNATED COU

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-JCRLA/31985/2024 JCRLA/173/2024	STATE OF ODISHA RAJKUMAR MEHER VS STATE OF ODISHA	ADV. VS	IA/0000006/2017 BAUNISUNI /15 /2022 A.D.J.,BOUDH(Baudh ) ST/0000050/2022
138	D-MATA/38970/2024 MATA/388/2024	SUMANTA MAHANA VS RASMITA RANI MAHANA	AMITABH PRADHAN VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000120/2023
139	D-MATA/46064/2024 MATA/389/2024	KAMIS HASAN VS MUNAN ARA BEGUM	SHAIK ABDUL NAYEEM VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000165/2023
140	D-MFA/45202/2024 MFA/1/2024	RAMAMANI SAHU VS SUKANTI SAHU	SUKANTA KUMAR DALAI VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) CMA/0000032/2011
141	D-RPFAM/42790/2024 RPFAM/312/2024	MAHENDRA NAIK VS BEAUTY NAIK	GEETANJALI MAJHI VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000142/2023
142	D-RPFAM/45594/2024 RPFAM/313/2024	SAILESH KUMAR PATTANAYAK VS SOUMYALAGNA PATTNAYAK	DEBARAJ MOHANTY VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000088/2020
143	D-RPFAM/43039/2024 RPFAM/314/2024	KRUSHNA CHANDRA SAHU VS PRIYAMBADA SAHU	AMITABH MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000914/2010
144	D-RSA/45814/2024 RSA/390/2024	BIJAYA MEHER VS APURBA MEHER	TIKERAM MEHER VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000016/2017
145	D-RSA/40458/2024 RSA/391/2024	RAMESH CHANDRA DAS VS REBATI @ REBATE @ REBA PRAVA DAS	PRATYUSHA NAIDU VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats RFA/0000081/2017
146	D-RSA/42715/2024 RSA/392/2024	NITYANANDA MOHAPATRA VS BHARATI SAHOO	NARAYAN PRASAD PARIJA VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats RFA/0000018/2021
147	D-RVWPET/45109/2024 RVWPET/266/2024	BASANTA KUMAR BISOI VS DISTRICT JUDGE, KORAPUT	BADRINARAYAN PANDA VS	// ( //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-SAO/45782/2024 SAO/15/2024	MOHAMMAD TAJUDDIN SABIR VS DEVI PRASAD PATNAIK	PRATYUSHA NAIDU VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000024/2017
149	D-TRP(C)/45930/2024 TRP(C)/347/2024	SAGAR TANAYA GAHANA VS DIPU RANJAN GUIN	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha Mat/0000066/2023
150	D-TRP(C)/46051/2024 TRP(C)/348/2024	ARUN KUMAR SINGH VS UNION OF INDIA	ASHWINI KUMAR DAS VS	// () //
151	D-TRP(C)/46212/2024 TRP(C)/349/2024	TAPASWINI PAL VS GAURAV NAYAK	ABESH KAMAL VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000393/2024
152	D-TRP(C)/46173/2024 TRP(C)/350/2024	ASMITA BAGH VS BIBHUTI BHUSAN NAYAK	KURESH PRASAD DASH VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000026/2024
153	D-WA/45880/2024 WA/2997/2024	THE ODISHA LEGISLATIVE ASSEMBLY,BBSR VS SATYAJIT BASTI	AMITABH MISHRA VS	// () //
154	D-WA/45967/2024 WA/2998/2024	STATE OF ODISHA VS DR. KAMALA AGRAWAL	AMIYA KUMAR MISHRA, A.G.A. VS	// () //
155	D-WA/45989/2024 WA/2999/2024	STATE OF ODISHA VS RAMANI MAHAPATRA	SANGRAM JENA, A.G.A VS	// () //
156	D-WA/46013/2024 WA/3000/2024	STATE OF ODISHA VS BANSHIDHAR SAHU	UTTAM KUMAR SAHOO, A.S.C. VS	// () //
157	D-WA/46014/2024 WA/3001/2024	STATE OF ODISHA VS AMULYA KUMAR ROUT	DEBASIS NAYAK, A.G.A. VS	// () //
158	D-WA/43191/2024 WA/3002/2024	SRIDHAR KUMAR SETHY VS SPL.D.G.OF POLICE,JAMMU AND KASHMIR ZONE	SHANTI PRAKASH MOHANTY VS	// () //
159	D-WA/46059/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//

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	WA/3003/2024	VS	VS	0
		RAMA CHANDRA KISHAN		//
160	D-WA/46061/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/3004/2024	VS	VS	0
		ADITYA MOHAN SINGH DEO		//
161	D-WA/46054/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	//
	WA/3005/2024	VS	VS	0
		DR SRUSTIDHAR PARHI		//
162	D-WA/46056/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	//
	WA/3006/2024	VS	VS	0
		JOGESWAR MOHANTA		//
163	D-WA/46066/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/3007/2024	VS	VS	0
		SANJIB KUMAR SARAP		//
164	D-WA/46133/2024	GOVERNING BODY OF PALLISHREE WOMENS HIGHER SECONDARY SCHOOL, BALIKHINDI	KUNDRAN SWAIN	//
	WA/3008/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/44763/2024	TILU KHATUA	PRIYA RANJAN MISHRA	//
	WP(C)/27093/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/45424/2024	FAKIR CHARAN BEHERA	NRUSINGH CH. ROUT	//
	WP(C)/27094/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/45662/2024	MANAS RANJAN ROUT	KSHIROD KUMAR ROUT	//
	WP(C)/27095/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/46398/2024	SANDEEP CHANDAK	Satya Smruti Mohanty	//
	WP(C)/27096/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/45311/2024	SUNITA BISSOYI	NEELAKANTHA PANDA	//
	WP(C)/27097/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/46194/2024	M/S. THE JEYPORE SUGAR COMPANY LTD., RAYAGADA	AKASH ACHARYA	//
	WP(C)/27098/2024	VS	VS	0

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171	D-WP(C)/45353/2024 WP(C)/27099/2024	THE STATE OF ODISHA BIBHUTI BHUSAN KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
172	D-WP(C)/46344/2024 WP(C)/27100/2024	JAYANTI MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
173	D-WP(C)/44742/2024 WP(C)/27101/2024	THAKUR BHAI SUNENDU KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
174	D-WP(C)/44000/2024 WP(C)/27102/2024	BHABEN MAITRA VS UNION OF INDIA	JAYDEEP PAL VS	// () //
175	D-WP(C)/46168/2024 WP(C)/27103/2024	M/S MATRUPRAKASH INDANE GRAMIN VITRAK, KALAHANDI VS INDIAN OIL CORPORATION, BBSR	SOUMYA JYOTI BISWAL VS	// () //
176	D-WP(C)/41633/2024 WP(C)/27104/2024	ARATI DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
177	D-WP(C)/46107/2024 WP(C)/27105/2024	M/S.YATRI BHOJAN PRIVATE LTD, BBSR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
178	D-WP(C)/44964/2024 WP(C)/27106/2024	SAIBU MAHANTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //
179	D-WP(C)/45183/2024 WP(C)/27107/2024	NABAGHANA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// () //
180	D-WP(C)/43749/2024 WP(C)/27108/2024	SUDHIRA BALIYAR SINGH VS STATE OF ODISHA	DIGAMBAR SETHI VS	// () //
181	D-WP(C)/45824/2024 WP(C)/27109/2024	PANKAJ BHUSAN BEHERA VS ANUPAMA BEHERA	SOUBHAGYA KUMAR DASH VS	// () //

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182	D-WP(C)/45191/2024 WP(C)/27110/2024	SRINATH SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
183	D-WP(C)/44927/2024 WP(C)/27111/2024	NIRANJAN DAS VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
184	D-WP(C)/45250/2024 WP(C)/27112/2024	SANJUKTA XALXO VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
185	D-WP(C)/46379/2024 WP(C)/27113/2024	PRAMOD KUMAR DASH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
186	D-WP(C)/45345/2024 WP(C)/27114/2024	RASHMITA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/46024/2024 WP(C)/27115/2024	SASWAT KUMAR BAGARTY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
188	D-WP(C)/45481/2024 WP(C)/27116/2024	SHANTILATA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
189	D-WP(C)/45390/2024 WP(C)/27117/2024	SOMANATH MALLICK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
190	D-WP(C)/46334/2024 WP(C)/27118/2024	DR.J.D.SHREE SHOUMYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
191	D-WP(C)/45418/2024 WP(C)/27119/2024	BHAGABAN CHANDRA HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	D-WP(C)/41762/2024 WP(C)/27120/2024	SWARNALATA NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
193	D-WP(C)/46316/2024	SUNENARANI BISWAL	MANORANJAN NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27121/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/45552/2024 WP(C)/27122/2024	NILAMANI NAIK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
195	D-WP(C)/45855/2024 WP(C)/27123/2024	PRASHANT KUMAR PATRA VS ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR,GANJAM	DEBARAJ MOHANTY VS	// 0 //
196	D-WP(C)/43209/2024 WP(C)/27124/2024	BINOD BISI VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
197	D-WP(C)/44122/2024 WP(C)/27125/2024	NISHA TANDI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
198	D-WP(C)/46312/2024 WP(C)/27126/2024	M/S LAXMI NARAYAN MAN MOHAN LAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
199	D-WP(C)/44495/2024 WP(C)/27127/2024	CHNITAMANI AICH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
200	D-WP(C)/45178/2024 WP(C)/27128/2024	ADWATA KUMAR SAMANTARAY VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
201	D-WP(C)/45195/2024 WP(C)/27129/2024	MADHUSMITA PANDA VS BISHNUPRIYA PADHY	KARUNAKAR RATH VS	// 0 //
202	D-WP(C)/42237/2024 WP(C)/27130/2024	DR. RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
203	D-WP(C)/46060/2024 WP(C)/27131/2024	SANTOSH KUMAR SAMANTARA VS TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CTC	SUKANTA KUMAR DALAI VS	// 0 //
204	D-WP(C)/45564/2024 WP(C)/27132/2024	SATYASISH SWAIN VS	AJIT CH MOHAPATRA VS	// 0

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205	D-WP(C)/44644/2024 WP(C)/27133/2024	STATE OF ODISHA KAJAL SAHOO VS	KSHIROD KUMAR ROUT VS	// // ()
206	D-WP(C)/43448/2024 WP(C)/27134/2024	STATE OF ODISHA PRASAN KUMAR PATTNAIK VS	DR.PURUSOTTAM CHULI VS	// // ()
207	D-WP(C)/45180/2024 WP(C)/27135/2024	STATE OF ODISHA MAHESH PRASAD DALAL VS	RAMESH CHANDRA NAYAK VS	// // ()
208	D-WP(C)/43126/2024 WP(C)/27136/2024	UNION OF INDIA TUNI MUDULI VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
209	D-WP(C)/45356/2024 WP(C)/27137/2024	STATE OF ODISHA SNEHANJALI MISHRA VS	KRISHNA CHANDRA SAHU VS	// // ()
210	D-WP(C)/45359/2024 WP(C)/27138/2024	STATE OF ODISHA BISWA BHUSAN PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
211	D-WP(C)/45857/2024 WP(C)/27139/2024	STATE OF ODISHA DILLIP KUMAR SWAIN VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
212	D-WP(C)/45257/2024 WP(C)/27140/2024	ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, CUTTACK CHANDRA MADHAB SATPATHY VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
213	D-WP(C)/45379/2024 WP(C)/27141/2024	THE STATE OF ODISHA BISWAJIT MISHRA VS	RAJIB LOCHAN PATTNAIK VS	// // ()
214	D-WP(C)/46508/2024 WP(C)/27142/2024	THE JUDGE FAMILY COURT, JAGATSINGHPUR MIHIR PRATAP SAHU VS	SHASHI BHUSAN JENA VS	// // ()
215	D-WP(C)/45746/2024 WP(C)/27143/2024	STATE OF ODISHA JAGAMOHAN PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/45519/2024 WP(C)/27144/2024	JAGDISH PANIGRAHI VS THE COLLECTOR, GANJAM	PRAFULLA KUMAR RATH VS	// 0 //
217	D-WP(C)/43999/2024 WP(C)/27145/2024	BIJAYA LAXMI SINGH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
218	D-WP(C)/45869/2024 WP(C)/27146/2024	ASHOK KUMAR PATRA VS VICE CHANCELLOR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
219	D-WP(C)/45541/2024 WP(C)/27147/2024	TAPATI DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
220	D-WP(C)/46382/2024 WP(C)/27148/2024	M/S. KRISHNA TRADERS, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
221	D-WP(C)/46584/2024 WP(C)/27149/2024	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
222	D-WP(C)/45781/2024 WP(C)/27150/2024	BIJAY BEHERA VS THE COLLECTOR CUM DIST MAGISTRATE BALASORE	SARAT CHANDRA MEKAP VS	// 0 //
223	D-WP(C)/45898/2024 WP(C)/27151/2024	SARAT CHANDRA SETHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
224	D-WP(C)/45985/2024 WP(C)/27152/2024	MUKUNDA GOUDA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
225	D-WP(C)/45872/2024 WP(C)/27153/2024	SRIDHAR BARIK VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
226	D-WP(C)/45647/2024 WP(C)/27154/2024	ASHOK KUMAR BARIK VS THE REGISTRAR , UTKAL UNIVERSITY	DR.JANMEJAYA RAY VS	// 0 //
227	D-WP(C)/43222/2024	N.NAGARAJ DAS	PRATYUSHA NAIDU	//

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	WP(C)/27155/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45984/2024 WP(C)/27156/2024	NIRANJAN KISHAN VS REGIONAL TRANSPORT OFFICER, ROURKELA	BANSHIDHAR SATAPATHY VS	// 0 //
229	D-WP(C)/43641/2024 WP(C)/27157/2024	JITARANJAN TRIPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
230	D-WP(C)/45717/2024 WP(C)/27158/2024	BISWANATH MAHADEV BIJE VS COMMISSIONER OF ENDOWMENTS,BBSR	MANMAYA KUMAR DASH VS	// 0 //
231	D-WP(C)/44329/2024 WP(C)/27159/2024	SURJYA NARAYAN NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
232	D-WP(C)/44945/2024 WP(C)/27160/2024	NARAYAN NAYAK VS MAHENDRA KUMAR	AJIT CH MOHAPATRA VS	// 0 //
233	D-WP(C)/45731/2024 WP(C)/27161/2024	SONALI BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
234	D-WP(C)/45987/2024 WP(C)/27162/2024	LAXMIPRIYA SINGH VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
235	D-WP(C)/46300/2024 WP(C)/27163/2024	KALINGA KESHARI MOHAPATRA VS UNION OF INDIA	UTKAL KESHARI MOHAPATRA VS	// 0 //
236	D-WP(C)/46581/2024 WP(C)/27164/2024	SUKANTI SETHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
237	D-WP(C)/45816/2024 WP(C)/27165/2024	SUSHANTA KUMAR PRADHAN VS AUTHORIZED OFFICER, KARNATAKA BANK LTD., KOLKATA	NALINI KANTA DASH VS	// 0 //
238	D-WP(C)/46602/2024 WP(C)/27166/2024	SANJUKTA BEHERA VS	SUSHANTA KUMAR JOSHI VS	// 0

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239	D-WP(C)/45110/2024 WP(C)/27167/2024	STATE OF ODISHA RAMA CHANDRA SAHOO VS REGIONAL MANAGER ODISHA GRAMYA BANK	SARAT CHANDRA MEKAP VS	// // 0 //
240	D-WP(C)/44447/2024 WP(C)/27168/2024	SUSAMA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
241	D-WP(C)/46034/2024 WP(C)/27169/2024	BIDHU BHUSAN BISWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
242	D-WP(C)/46039/2024 WP(C)/27170/2024	BINDUSHREE BEHERA VS R.T.O,NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
243	D-WP(C)/45921/2024 WP(C)/27171/2024	PRATIMA BHOI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
244	D-WP(C)/45673/2024 WP(C)/27172/2024	JYOTIRMAY DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
245	D-WP(C)/46035/2024 WP(C)/27173/2024	ARABINDA SAHOO VS R.T.O,DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
246	D-WP(C)/44857/2024 WP(C)/27174/2024	NARAYAN JENA VS COLLECTOR KENDRAPARA	GOPAL AGARWAL VS	// 0 //
247	D-WP(C)/45693/2024 WP(C)/27175/2024	DR. NIHAR RANJAN ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
248	D-WP(C)/46345/2024 WP(C)/27176/2024	DR.LOPAMUDRA BISHI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
249	D-WP(C)/44963/2024 WP(C)/27177/2024	SUBHASHMITA MALLIK VS STATE OF ODISHA	GOPAL AGARWAL VS	// 0 //

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250	D-WP(C)/41634/2024 WP(C)/27178/2024	ALEKHA NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
251	D-WP(C)/35996/2024 WP(C)/27179/2024	RATNAMANJARI TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/39161/2024 WP(C)/27180/2024	DAYANIDHI SAHOO VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
253	D-WP(C)/46377/2024 WP(C)/27181/2024	M/S. KRISHNA TRADERS, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
254	D-WP(C)/45188/2024 WP(C)/27182/2024	SANGITA MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
255	D-WP(C)/45822/2024 WP(C)/27183/2024	SK SIDDIQUE ALI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/45876/2024 WP(C)/27184/2024	OMM SIRIDI SAI SHG, PURI VS COLLECTOR PURI	KISHORE KUMAR MISHRA VS	// 0 //
257	D-WP(C)/42472/2024 WP(C)/27185/2024	URBASI GHATAL VS THE ADDL. SUB-COLLECTOR (SETTLEMENT), PHULBANI, KANDHAMAL	TUSAR KUMAR MISHRA VS	// 0 //
258	D-WP(C)/46513/2024 WP(C)/27186/2024	NIRANJAN MALIK VS UNION OF INDIA	JULU KHANSAMA VS	// 0 //
259	D-WP(C)/42316/2024 WP(C)/27187/2024	ANIL KUMAR PATRA VS UNION OF INDIA	AKHYAYA KUMAR MISRA VS	// 0 //
260	D-WP(C)/42358/2024 WP(C)/27188/2024	SUBHAM KUMAR PANDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
261	D-WP(C)/45057/2024	AKHILESH KUMAR	SONITA BISWAL	//

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	WP(C)/27189/2024	VS UNION OF INDIA	VS	() //
262	D-WP(C)/45189/2024 WP(C)/27190/2024	BASANTA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
263	D-WP(C)/43185/2024 WP(C)/27191/2024	MEGHAMALA DALAI VS RELIANCE HOME FINANCE LTD.,MUMBAI	AKHYAYA KUMAR MISRA VS	// () //
264	D-WP(C)/45072/2024 WP(C)/27192/2024	DILLIP KUMAR KISAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
265	D-WP(C)/45410/2024 WP(C)/27193/2024	SANTOSH KUMAR MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// () //
266	D-WP(C)/43699/2024 WP(C)/27194/2024	NIKKI NIRLIPTA @ NIKINI LIRPTA VS THE SECY, REVENUE AND DISASTER MANAGEMENT DEPT, BBSR	MANORANJAN PATTANAİK VS	// () //
267	D-ABLAPL/30622/2024 ABLAPL/12247/2024	RUNU DAS VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	KHANDAGIRI P.S. /638 /2024 () //
268	D-ABLAPL/32539/2024 ABLAPL/12248/2024	AHWAN KUMAR PRADHAN @ BABUL PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /135 /2023 () //
269	D-ABLAPL/31329/2024 ABLAPL/12249/2024	PRAKASH SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BYREE /95 /2023 () //
270	D-ABLAPL/32570/2024 ABLAPL/12250/2024	SHAILESH KING SUBNIL VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	PAHALA /407 /2024 () //
271	D-ABLAPL/31494/2024 ABLAPL/12251/2024	BIJAY KUMAR JENA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR DAS VS	BALASORE VIGILANCE /30 /2021 () //
272	D-ABLAPL/31495/2024 ABLAPL/12252/2024	BIJAY KUMAR JENA VS	PRADEEP KUMAR DAS VS	BALASORE VIGILANCE /31 /2021 ()

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273	D-ABLAPL/32545/2024 ABLAPL/12253/2024	STATE OF ODISHA(VIG.) DALI PARIDA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// KONARK /118 /2021 () //
274	D-ABLAPL/32082/2024 ABLAPL/12254/2024	RAJAN PANDA @ RAJAN KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGODA P.S. /648 /2024 () //
275	D-ABLAPL/32546/2024 ABLAPL/12255/2024	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KAKATAPUR /216 /2024 () //
276	D-ABLAPL/32312/2024 ABLAPL/12256/2024	DUNIA NAIK @ DHUNIA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /338 /2024 () //
277	D-ABLAPL/32573/2024 ABLAPL/12257/2024	ANANDA HATI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /368 /2024 () //
278	D-ABLAPL/32547/2024 ABLAPL/12258/2024	JAGANNATH MAHALIK @ KUMBHIRA VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /403 /2024 () //
279	D-ABLAPL/32415/2024 ABLAPL/12259/2024	PRAMILA ROUT VS STATE OF ODISHA	PARSURAM PANDA VS	MAHAKALPARA /218 /2022 () //
280	D-ABLAPL/32557/2024 ABLAPL/12260/2024	EKALABYA MUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JAMANKIRA /15 /2024 () //
281	D-ABLAPL/32416/2024 ABLAPL/12261/2024	BIREN KUMAR BADAJENA @ AKSHAYA BADAJENA VS STATE OF ODISHA	BISHAL BAIVAB VS	BALIANTA P.S. /430 /2024 () //
282	D-ABLAPL/32505/2024 ABLAPL/12262/2024	SRIKANTA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /222 /2024 () //
283	D-ABLAPL/32523/2024 ABLAPL/12263/2024	PARAMESWAR MALIK @ MALIKA @ PAPU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MANGALPUR /343 /2024 () //

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284	D-ABLAPL/32580/2024 ABLAPL/12264/2024	DIPU @ DEEPAK BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /88 /2024 () //
285	D-ABLAPL/32558/2024 ABLAPL/12265/2024	HITLAR SAMANTARAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /184 /2024 () //
286	D-ABLAPL/32527/2024 ABLAPL/12266/2024	HEMANTA KUMAR MAJHI @ HEMANT MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //
287	D-ABLAPL/32559/2024 ABLAPL/12267/2024	RUDRA MAHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /229 /2024 () //
288	D-ABLAPL/32687/2024 ABLAPL/12268/2024	NARENDRA KANDAPAN @ KANDHAPANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /65 /2018 () //
289	D-ABLAPL/32582/2024 ABLAPL/12269/2024	SUSHANTA KARMI @ PICHO KARMI VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /132 /2024 () //
290	D-ABLAPL/32561/2024 ABLAPL/12270/2024	BIGYANA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /241 /2024 () //
291	D-ABLAPL/32696/2024 ABLAPL/12271/2024	PRAMOD SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /197 /2024 () //
292	D-ABLAPL/32562/2024 ABLAPL/12272/2024	BHANJA KUMAR JENA @ BHANJA KISHORE JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /149 /2024 () //
293	D-ABLAPL/32564/2024 ABLAPL/12273/2024	BHARAT NAIK @ BHARATA NAIK @ BHARATH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JAGANNATHA PRASAD /375 /2024 () //
294	D-ABLAPL/32587/2024 ABLAPL/12274/2024	KSHETRAMOHAN SWAIN VS STATE OF ODISHA	OM SWARUP VS	//0 () //
295	D-ABLAPL/32714/2024	BAPUN GHADEI @ SUBRAT KUMAR GHADEI	JAYANTA KUMAR MAJHI	KHANTAPADA /265 /2024

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	ABLAPL/12275/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/32716/2024 ABLAPL/12276/2024	BIKRAM MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /268 /2024 () //
297	D-ABLAPL/32590/2024 ABLAPL/12277/2024	PUSPABATI DEI VS STATE OF ODISHA	OM SWARUP VS	/ /0 () //
298	D-ABLAPL/32586/2024 ABLAPL/12278/2024	SHIBABRATA SWAIN VS STATE OF ODISHA	OM SWARUP VS	/ /0 () //
299	D-ABLAPL/32717/2024 ABLAPL/12279/2024	JURITA LIMA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BIDANASI /256 /2024 () //
300	D-ABLAPL/32673/2024 ABLAPL/12280/2024	SITU NAIK VS STATE OF ODISHA	RONIT GHOSH VS	KANIHA /269 /2024 () //
301	D-ABLAPL/32615/2024 ABLAPL/12281/2024	SUSANTA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /69 /2011 () //
302	D-ABLAPL/32617/2024 ABLAPL/12282/2024	DEEPAK MUNI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /843 /2024 () //
303	D-ABLAPL/32674/2024 ABLAPL/12283/2024	BABUA @ SUSHIL GUPTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /357 /2024 () //
304	D-ABLAPL/32658/2024 ABLAPL/12284/2024	PAPINA MALLICK @ SUBAS CHANDRA MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	ERASAMA /440 /2024 () //
305	D-ABLAPL/32676/2024 ABLAPL/12285/2024	PRABHASH KUMAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /337 /2024 () //
306	D-ABLAPL/32660/2024 ABLAPL/12286/2024	JAYANTI SRICHANDAN @ SUNDARAY VS	AKSHAYA KUMAR SUBUDHI VS	CHANDAKA P.S. /346 /2023 ()

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307	D-ABLAPL/32661/2024 ABLAPL/12287/2024	STATE OF ODISHA BAGADI RAMAKRISHNA @ R.K.BAGADI VS	AJIT KUMAR MOHANTY VS	// BARGARH SADAR /116 /2024 ()
308	D-ABLAPL/33057/2024 ABLAPL/12288/2024	STATE OF ODISHA MANARANJAN SABATA VS	SAIBRATA RATH VS	// BERHAMPUR TOWN /297 /2024 ()
309	D-ABLAPL/32618/2024 ABLAPL/12289/2024	STATE OF ODISHA SUBHRAKANTA JENA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /342 /2024 ()
310	D-ABLAPL/32680/2024 ABLAPL/12290/2024	STATE OF ODISHA BALAKRUSHNA SWAIN VS	BASANTA KUMAR NAYAK VS	// INFOVALLY UPD BHUBANESWAR /279 ()
311	D-ABLAPL/32664/2024 ABLAPL/12291/2024	STATE OF ODISHA BAGADI RAMAKRISHNA @ R.K.BAGADI VS	AJIT KUMAR MOHANTY VS	// SASON /91 /2024 ()
312	D-ABLAPL/32685/2024 ABLAPL/12292/2024	STATE OF ODISHA SAMBHU NATH MALLIK VS	Satyajit Das VS	// NILGIRI /212 /2024 ()
313	D-ABLAPL/32723/2024 ABLAPL/12293/2024	STATE OF ODISHA REENARANI NAIK VS	PRANAB KUMAR SAMANTRAY VS	// PALLAHARA /288 /2024 ()
314	D-ABLAPL/32665/2024 ABLAPL/12294/2024	STATE OF ODISHA SEBATI PATI VS	PRAVAT KUMAR DAS VS	// //0 ()
315	D-ABLAPL/32621/2024 ABLAPL/12295/2024	STATE OF ODISHA TARUN KUMAR NAYAK @ ANISH VS	SUJIT KUMAR PATTNAIK VS	// DARINGBADI /191 /2024 ()
316	D-ABLAPL/32641/2024 ABLAPL/12296/2024	STATE OF ODISHA ACHUTANANDA MOHANTY @ ACHYUTANANDA MOHANTY VS	SABYASACHI MISHRA VS	// SIMULIA /290 /2024 ()
317	D-ABLAPL/32399/2024 ABLAPL/12297/2024	STATE OF ODISHA SUBASH CHANDRA BAL VS STATE OF ODISHA	SUJIT KUMAR DAS VS	// JAJPUR ROAD /586 /2024 () //

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318	D-ABLAPL/32625/2024 ABLAPL/12298/2024	A SURESH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /356 /2024 () //
319	D-ABLAPL/32643/2024 ABLAPL/12299/2024	RAHUL @ BABU TANTRA @ RAKESH NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	RAGHUNATHPALI /468 /2024 () //
320	D-ABLAPL/32635/2024 ABLAPL/12300/2024	ROHIT NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /652 /2024 () //
321	D-ABLAPL/32647/2024 ABLAPL/12301/2024	FAKIRA @ PHAKIRA PALATASINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	NIRAKARPUR /275 /2024 () //
322	D-ABLAPL/32532/2024 ABLAPL/12302/2024	SIDHARTA MISHRA @ LIPUN MISHRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	ATTABIRA /244 /2024 () //
323	D-ABLAPL/32806/2024 ABLAPL/12303/2024	SAWAN SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /364 /2024 () //
324	D-ABLAPL/32814/2024 ABLAPL/12304/2024	RANJAN KUMAR BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /193 /2024 () //
325	D-ABLAPL/32556/2024 ABLAPL/12305/2024	RANJAN SRIVASTAV @ RAJU LAL SRIVASTAV VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /482 /2024 () //
326	D-ABLAPL/32644/2024 ABLAPL/12306/2024	MALAYA SWAIN @ MALAYA KUMAR SWAIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /860 /2024 () //
327	D-ABLAPL/32816/2024 ABLAPL/12307/2024	SAPAN KUMAR LENKA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
328	D-ABLAPL/32818/2024 ABLAPL/12308/2024	RABINDRA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /148 /2024 () //
329	D-ABLAPL/32363/2024	LIPUNA NAIK	CHHABI BEHERA	MADHUPATNA /274 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12309/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/32820/2024 ABLAPL/12310/2024	TARUN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /243 /2024 () //
331	D-ABLAPL/32373/2024 ABLAPL/12311/2024	SUSHIL KUMAR SWAIN VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	BADAGODA P.S. /510 /2024 () //
332	D-ABLAPL/32455/2024 ABLAPL/12312/2024	ABINASH BEHERA VS STATE OF ODISHA	ANWESHA MISHRA VS	BARIPADA TOWN /404 /2023 () //
333	D-ABLAPL/32849/2024 ABLAPL/12313/2024	RAJ KISHORE SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //
334	D-ABLAPL/32528/2024 ABLAPL/12314/2024	BIRANCHI BHOI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /278 /2024 () //
335	D-ABLAPL/33038/2024 ABLAPL/12315/2024	PRAKASH SAHU VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	TANGI (KHURDA) /712 /2024 () //
336	D-ABLAPL/32869/2024 ABLAPL/12316/2024	LAXMIDHAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /373 /2024 () //
337	D-ABLAPL/32650/2024 ABLAPL/12317/2024	SANTIA @ SANTOSH KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /299 /2024 () //
338	D-ABLAPL/32334/2024 ABLAPL/12318/2024	ARJUNA NAYAK VS STATE OF ODISHA	UDIT RANJAN JENA VS	KAMAKHYANAGAR /188 /2023 () //
339	D-ABLAPL/32657/2024 ABLAPL/12319/2024	JHUNI MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	ERASAMA /440 /2024 () //
340	D-ABLAPL/32338/2024 ABLAPL/12320/2024	BABULI @SATYAJIT SAHU VS	KHUSBU PANIGRAHI VS	RUPSA /70 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/32875/2024 ABLAPL/12321/2024	STATE OF ODISHA SK.JAWED AKBAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /396 /2024 ()
342	D-ABLAPL/32719/2024 ABLAPL/12322/2024	CHEMA @ PURNA CHANDRA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// BALIANTA P.S. /407 /2024 ()
343	D-ABLAPL/32366/2024 ABLAPL/12323/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// BHADRAK TOWN /614 /2024 ()
344	D-ABLAPL/32720/2024 ABLAPL/12324/2024	SUBAS LIMA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// BIDANASI /256 /2024 ()
345	D-ABLAPL/32441/2024 ABLAPL/12325/2024	BIKASH KARADA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /293 /2024 ()
346	D-ABLAPL/32865/2024 ABLAPL/12326/2024	BISWABHUSAN PATI VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	// // ()
347	D-ABLAPL/32879/2024 ABLAPL/12327/2024	PRAFULLA BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /205 /2024 ()